

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00009/2019

IN

ORIGINAL APPLICATION No.170/00031/2017

DATED THIS THE 1ST DAY OF MARCH 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

H. Vittal Handa,
S/o Late Narayana Handa,
Aged 65 years, Retired as MTS,
Barkur-576 210, Residing at Haikadi
Haliyana Post, a/w Belve – 576 212
Udupi Division

...Petitioner

(By Advocate Shri A.R. Holla)

vs.

1. Shri Anantha Narayan Nanda,
Secretary,
Department of Posts,
Dak Bhavan,
New Delhi - 110 001 .

2. Sri Charleslobo,
The Chief Postmaster General,
Karnataka Circle,
Bengaluru- 560 001

3. Sri.S.Rajendra Kumar,
The Postmaster General,
S.K. Region,Bengaluru- 560 001

4. Sri. Rajshekhar Bhat,
The Superintendent of Post Offices,
Udupi Division, Udupi – 576 212Respondents

(By Shri V.N. Holla, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Learned counsel submits that a W.P.No.2052/2019 (S-CAT) is pending in the Hon'ble High Court. Therefore, Contempt Petition is dismissed, with liberty. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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